

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00156/2015

Jabalpur, this Wednesday, the 20th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Ghanshyam Sonkar, S/o Late S.L. Sonkar, aged 61 years, R/o 36/492, Ghampur Chowk, Khatik Mohalla, Jabalpur (M.P.).
2. A.K. Khamparia, S/o late Shri V.P. Khamparia, aged about 62 years, R/o 622/a, Anand Colony, Baldeo Bagh, Jabalpur (M.P.).
3. R.S. Sonkar, S/o Late Ram Charan Sonkar, aged about 61 years, R/o 497/3, Near Gopal Mandir, Ghampur Chowk, Jabalpur (M.P.).
4. K.N. Malviya, S/o Late Shri Veepat Lal Malviya, aged about 61 years, R/o House No.36, Aanchal Vihar, Katanga Colony, Jabalpur (M.P.)

-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through the Secretary, Ministry of Defence, South Block, New Delhi – 110001.
2. Controller General, Defence Accounts, Ulan Bator Road, Palam Cantonment, New Delhi 110010.
3. Controller of Defence Accounts, Ridge Road, Pachpedi, Jabalpur - 482001

-Respondents

(By Advocate – Shri S.K. Mishra)

O R D E R (O R A L)**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last two occasions also, i.e. 19.07.2018 and 11.10.2018.

Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-